

Title : Need to repeal the Prevention of Cruelty to Animals Act with a view to check the menace caused by stray dogs.

SHRI ABDULLAKUTTY (CANNANORE): Thank you, Mr. Deputy-Speaker, Sir, for giving me this opportunity.

Sir, I would like to invite the attention of the august House to a very serious issue of stray dogs' menace. Stray dogs roaming in the street and countryside have become a big threat to people, especially women and children who have become victims of dog bite and disease of rabies which at times result in the death of the victims.

Last month one of the sons of a driver working in Parliament was bitten by a stray dog and he died after developing acute rabies. This is a very serious issue not only in Kerala but also all over India. Earlier the Panchayats and Municipalities were engaged in rounding up of stray dogs. But the legislation by the NDA regime enforcing prevention of cruelty to stray dogs has put a restraint on elimination of stray dogs. This is a serious issue. If a wild animal comes out of forest, we order to shoot at site. So, why do we not control stray dogs that cause rabies?

Hon. Deputy-Speaker, Sir, I request the Government to intervene in this serious issue, study this matter and bring an appropriate amendment in this regard. This is a very serious issue. I love stray dogs but I love human beings too.